

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 2**  
**(IB)-607(PB)/2023**

**IN THE MATTER OF:**

Proplarity Infratech Private Limited  
v.

.... Petitioner

Skyhigh Technobuild Private Limited

.... Respondent

**Order U/s. 7 of (IBC)**

**Order delivered on 10.04.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner : Sr. Adv. P. Nagesh

For the Respondent : Sr. Adv. Ashish Dholakia, Adv. Harsh Gattani

**ORDER**

**IA-595/2024, IA-1097/2024**

Mr. P. Nagesh, Ld. Sr. Counsel appeared for the Financial Creditor. Mr. Ashish Dholakia, Ld. Sr. Counsel for the Corporate Debtor appearing through VC states that due to some personal difficulty, he is unable to argue the matter today and seeks accommodation.

In any event, we direct the parties to file hard copies of IAs and the replies (if not filed) alongwith the list of dates & events and brief synopsis. At request and by consent, list the matter on **08.05.2024**.

**-Sd/-**

**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

**-Sd/-**

**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**

10.04.2024  
Lalit